

है। मुझे यह मौन आश्चर्यजनक और दुःखकारक लगता है और इसलिए मैं आपके माध्यम से केन्द्रीय सरकार से यह मांग करता हूँ कि यह जो नई परिस्थिति बनी है, कल सदन छुट्टी पर जाने से पहले यह जो नई परिस्थिति में आकर धाऊद इज्जतीय और उसके पीछे जो पाकिस्तान का हाथ—आज पाकिस्तान में मेमन परिवार जा चुका है और पाकिस्तान उसे पकड़ नहीं पा रहा है। यह जो सारा नाटक भी पाकिस्तान की ओर से हो रहा है, उसके पीछे केन्द्रीय सरकार ने क्या कार्यवाही की है—इस सदन को विश्वास में नहीं लिया गया है। कल हमें वापिस जाना है। उसके पहले केन्द्रीय सरकार हमें यह बताये कि इन नई परिस्थितियों में इन्होंने क्या किया है?

श्री राम नरेश यादव (उत्तर प्रदेश) : महोदया, मैं उत्तर प्रदेश में फिरोजाबाद कांच उद्योग, जो बहुत संकट से गुजर रहा है, उसकी ओर सरकार का ध्यान आकृष्ट करना चाहता हूँ। फिरोजाबाद का कांच उद्योग हिन्दुस्तान में ही क्या, बाहर भी बहुत मशहूर है। यहां जो शीशे का काम होता है, ग्लास वर्क जो है, उसके साथ-साथ यहां जो चूड़ियां बनती हैं, वह सुहाग की प्रतीक हैं। यह पूरे हिन्दुस्तान में मशहूर है। यहां से काफी मात्रा में ग्लास वर्क बाहर निर्यात किया जाता है, विदेशी मुद्रा भी उससे अर्जित की जाती है। कई बीसियों, हजार लोग उसमें लगे हुए हैं। अप्रत्यक्ष और प्रत्यक्ष रूप से कितने लोगों की जीविका उस उद्योग पर निर्भर है और यह एक बहुत बड़ा ग्लास का उद्योग फिरोजाबाद में है। लेकिन इसमें कोयले के अभाव में जिसकी आपूर्ति नहीं हो पा रही है। उसकी वजह से जबरदस्त संकट आ रहा है। कितनी भट्टियां बन्द हो गई हैं, मजदूर बेकार हो रहे हैं, ऐसी स्थिति पैदा हो गई है।

इसलिये मैं आपके माध्यम से सरकार से निवेदन करना चाहता हूँ कि सरकार इस गंभीर संकट की ओर ध्यान दे

और कोयला आपूर्ति में जो कमी है, जो कोयला नहीं मिल पा रहा है, उसके समाधान की दिशा में तत्काल कदम उठाये, ताकि हमारा यह उद्योग बच सके, मजदूर को रोटी-रोजी मिल सके और जो विदेशी मुद्रा निर्यात करके अर्जित करते हैं, उसमें भी वृद्धि हो सके—इसकी ओर मैं सरकार का ध्यान आकषित करना चाहता हूँ।

RE. AUCTION OF FARMER'S GOLD BY NATIONALISED BANKS

THE DEPUTY CHAIRMAN: As it is almost 1-30 now, I take the sense of the House. We have to clear five Budgets and send them to Lok Sabha so that money could be given to the States. I appeal to the House to dispense with the lunch hour and continue our work.

I am thankful to the Members for their indulgence in not having the lunch hour, but they can have their lunch if they like.

DR. YELAMANCHILI SIVAJI (Andhra Pradesh): Madam, on the 17th of this month, I raised a matter relating to the auctioning of gold by the nationalised banks pledged with them by poor farmers. Madam, you were good enough from the Chair, and you directed the Minister for Agriculture to convey the sentiments of this House to the Finance Minister to see that the auctions are — not taken up in Andhra Pradesh as far as the farmers are concerned. But to my dismay, day in and day out, the nationalised banks are coming out with advertisements with huge statements stating that even for a paltry sum of Rs. 150, 'mangalsutram' and other things, weighing only three or two grams, that are pledged are being auctioned everyday. Madam, the Finance Minister is sitting here. He can take note of it, and he can direct the nationalised banks that auctions should not take place as far

[Dr. Yelamanchili Sivaji]

as the farmers are concerned who have pledged their gold with the nationalised banks. And the same Andhra Bank has lost more than Rs. 1700 crores through the Fairgrowth, and the Andhra Bank could not collect even a single rupee. And the Managers of the Andhra Bank are fighting among themselves to grab the post of ED, but at the same time, they have not bothered to stop the auctions as far as the farmers are concerned. I would appeal to you, Madam, to direct the Minister to see that your direction reaches the ground level and the Bank branches suspend the auction of the jewellery which is pledged with them.

THE DEPUTY CHAIRMAN; Mr. Minister, this matter was raised in this House about the farmers' gold being auctioned, as the Member referred to it. And the Minister for Agriculture was also present here. It is for paltry sums that the gold which is being given to the bank as a bond is being auctioned if they are not able to repay. Now, I would like you to look into the matter. It is not a huge amount. It is a small money of small farmers, and you must take of them.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M. V. CHANDRASEKHAR MURTHY): Madam, I am not holding that Banking Department. I will convey it to my colleague, Dr. Abrar Ahmed.

THE DEPUTY CHAIRMAN-
Please do that.

RE. HIJACKING OF AIRCRAFTS

SHRI V. NARAYANASAMY (Pondicherry): Madam, yesterday, Shri Jaipal Reddy and myself have raised the issue of hijacking of an aircraft which was bound for Madras on Saturday. Madam, you gave your ruling that the Government is going to come with a statement on this mat-

ter. Madam, I suspect an international conspiracy in this hijacking. Now, it has become a routine affair. A Delhi-bound aircraft from Patna was also hijacked some three or four months back. Madam, I wanted a clear statement from the Government. Yesterday, we expected that statement from the Government. Therefore I would like to know from the Government whether they are going to make a statement on that and whether they are going to discuss that issue or not.

THE DEPUTY CHAIRMAN:

would talk to the Minister for Parliamentary Affairs. I think, the Government is ready with the statement. "We should find time for the Minister to come and make that statement. Now, I would take up the Budget...

SHRI MENTAY PADMANABHAM: (Andhra Pradesh); Madam, what about the Railway Minister?

THE DEPUTY CHAIRMAN; I had a talk with the Railway Minister also. He says that he is coming here tomorrow to reply to the discussion on the Railway Budget. At that time, he will speak on that also. On that also, I give you an assurance.

SHRI MENTAY PADMANA. BHAM: Tomorrow is the last day.

THE DEPUTY CHAIRMAN; It will be before the House is adjourned. Tomorrow he is coming here to reply, I will talk about that hijacking also. I had a talk with the Railway Minister also. And he agreed. He says that he will come and speak. But because of paucity of time, we had this difficulty.

Now, we will take up the other business.

THE BUDGET (JAMMU AND KASHMIR) 1993-94.

THE BUDGET (UTTAR PRADESH), 1993-94.